NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/2016

NAME OF THE PETITIONER(S)

: C. Giridharan & another

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 3 others

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

OI. CS. Gope Narayanan Yadao. For R2 - Heropyden
AR. RAMANATHA Coul for Petition Braus

ORDER

Counsel for petitioner present. Counsel for R2 also present. No representation on behalf of R1, R3 and R4. Counsel for petitioner stated that they are not willing to file any rejoinder. Pleadings in the petition are complete. The matter is posted for final arguments. An appropriate order will be passed on the next date of hearing pertaining to the respondents who are absent. Put up on <u>08.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)